## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI SPECIAL BENCH

(IB)-580(PB)/2017

IN THE MATTER OF:

Duane Park Private Limited

... Applicant/Petitioner

v.

Zynke Exports Private Limited

Respondent

under Section 7

Order delivered on 09.02.2018

Coram:

R. Varadharajan Hon'ble Member (J)

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Punit Tyagi, Mr. Ankit Parhar and Mr. Avirat

Kumar, Advocates

For the Respondent(s):

## **ORDER**

By order of the Bench, the matter is listed for hearing on 16.02.2018.

(Nirmala Vincent)
Court Officer